

**DUTY ROSTER FOR THE JUDICIAL MAGISTRATES  
FOR THE MONTH OF MAY, 2018**

The following Judicial Magistrates shall do the duty work during the month of **May, 2018** as per the following schedule:

<b>S.No.</b>	<b>Name of officer</b>	<b>Designation</b>	<b>From</b>	<b>To</b>
1.	Dr. Ashok Kumar,	CJM	01.05.2018	01.05.2018
2.	Sh. Tarun Singal,	ACJM	02.05.2018	02.05.2018
3.	Sh. Rajeev,	JMIC	03.05.2018	03.05.2018
4.	Sh. Sandeep Kumar,	JMIC	04.05.2018	04.05.2018
5.	Sh. Vivek Singh,	JMIC	05.05.2018	05.05.2018
6.	Ms. Garima Yadav	JMIC	06.05.2018	06.05.2018
7.	Ms. Archana,	JMIC	07.05.2018	07.05.2018
8.	Sh. Alok Anand,	JMIC	08.05.2018	08.05.2018
9.	Ms. Sushma,	JMIC	09.05.2018	09.05.2018
10.	Sh. Manjeet Pal,	JMIC	10.05.2018	10.05.2018
11.	Ms. Pallavi Ojha,	JMIC	11.05.2018	11.05.2018
12.	Sh. Vivek Agarwal,	JMIC	12.05.2018	13.05.2018
13.	Ms. Mansi Gaur	JMIC	14.05.2018	15.05.2018
14.	Sh. Rakesh Kumar,	JMIC	16.05.2018	17.05.2018
15.	Sh. Jitender Kumar,	JMIC	18.05.2018	19.05.2018
16.	Sh. Pardeep,	JMIC	20.05.2018	21.05.2018
17.	Ms. Poorva Mehra	JMIC	22.05.2018	23.05.2018
18.	Ms. Himani Gill	JMIC	24.05.2018	25.05.2018
19.	Ms. Sakshi Saini,	JMIC	26.05.2018	27.05.2018
20.	Ms. Kimmi Singla	JMIC	28.05.2018	29.05.2018
21.	Ms. Shivani	JMIC	30.05.2018	31.05.2018

**The period of duty shall commence from the court hours and not from mid night i.e. by 9.30 AM.**

In case any Judicial Magistrate who is the Duty Magistrate proceeds on leave on any working day, he shall intimate the next Duty Magistrate about his leave and the next officer in duty roster shall be the Duty Magistrate.

In case any Judicial Magistrate proceeds on official training, the next duty Magistrate in the duty roster shall be the Duty Magistrate and he will inform the next duty Magistrate about the same under intimation to the learned District & Sessions Judge as well as undersigned.

In case any Duty Magistrate proceeds on leave on any Sunday or holiday, he shall make an alternate arrangement for duty work in his absence and obtain the consent of the officer in writing under intimation to the learned District & Sessions Judge as well as undersigned.

In case I.d. ACJM or CJM are attending any official meeting or busy in administrative work, their duty work shall be performed by Duty Magistrate of the said dates.

**Sd/-**  
Chief Judicial Magistrate,  
Faridabad.

**AMENDMENT IN THE DUTY ROSTER**  
**FOR THE MONTH OF MAY, 2018.**

Since Sh. Vivek Kumar Agarwal, learned Judicial Magistrate Ist Class, Faridabad, who was the duty Magistrate for 12.05.2018 to 13.05.2018, has relinquished the charge from his present post, therefore, the duty roster for the month of May, 2018 is amended to the following extent.

<b>S.No.</b>	<b>Name of officer</b>	<b>Designation</b>	<b>From</b>	<b>To</b>
1.	Ms. Kimmi Singla,	JMIC	12.05.2018 to 13.05.2018	
2.	Ms. Poonam Kanwar,	JMIC	28.05.2018 to 29.05.2018	

**However, the remaining duty roster shall remain the same.**

Sd/-  
Chief Judicial Magistrate,  
Faridabad.

Endst. No. 1325-45      Dated 11-5-18.

1. The I.d. District & Sessions Judge, Faridabad.
2. The Commissioner of Police, Faridabad.
3. All the Judicial Magistrates posted at Faridabad.
4. The District Attorney, Faridabad.
5. The President Bar Association, Faridabad.
6. All the Police Stations.
7. Notice Board.

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Chief Judicial Magistrate,  
Faridabad.